HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR (Chief Justice's Secretariat)

<u>ORDER</u>

No.: 1114 of 2025/Psy

Dated: 08 - 08 - 20 25

Consequent upon the promotion of Data Entry Operators to the post of Data Entry Operators (Selection Grade) in the District Judiciary of UT of J&K vide High Court Order No.594 of 2025/Psy dated 24.04.2025 followed by corrigendum dated 597-98/Psy-670 dated 25.04.2025, following transfers and postings of the Data Entry Operators (Selection Grade) are hereby made in the interest of administration:

S.No	Employee Name & Designation	Present Court	New Place of Posting
1.	Shri Gopal Sharma, Data Entry Operator	Pr. District & Sessions Judge, Jammu.	Data Entry Operator (Selection Grade) in the Court of Family Court, Jammu against the available vacancy.
2.	Shri Mohd Saleem, Data Entry Operator	Pr. District & Sessions Judge, Baramulla	Data Entry Operator (Selection Grade) in the Court of Pr. Judge Family Court, Srinagar against the available vacancy.

Note:-

Presiding Officers are directed to ensure that transferees are relieved within 15 days from the date of issuance of this order. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

By Order of Hon'ble the Chief Justice.

(M. K. Sharma)

Principal Secretary to Hon'ble the Chief Justice

No:- 1017-24/84-670

Dated:- 08/08/2025

Copy to the:-

- 1. Registrar General, High Court of J&K and Ladakh, Srinagar.
- 2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- 3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.

.....for information.

- 4. Pr. District & Sessions Judge, Jammu, Baramulla, Srinagar for information and compliance.
- 5. CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.
- 6. Director Finance, High Court of J&K and Ladakh for information.
- 7. Chief Librarian, High Court Wing, Jammu / Srinagar.

8. Order file.

Principal Secretary to Hon'ble the Chief Justice